

ITEM NO.9  
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36935/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ANUJ KUMAR ETC. ETC.

Respondent(s)

Date : 16-10-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Ms. Anu Gupta, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Respondent nos. 1 and 3 are granted four weeks time as last opportunity for filing counter affidavit.

Ld. Counsel for the petitioner to furnish fresh address to effect service on respondent nos.2 and 4 within two weeks time, as last opportunity, spare copies filed. Ld. Counsel for the petitioner has requested for dasti service. Dasti in addition is allowed.

Original records have been received but in vernacular language. Let the records be sent back to the concerned Court for translation into English language in terms of Circular No.F.No.70/Judl./2010 dated 18.11.2010 and as per this Hon'ble Court's order dt.20.11.2018 in CrI.A No.1256/2017, thereafter matter be listed before this Court.

List again on 26.11.2020.

ANIL LAXMAN PANSARE  
Registrar